

[Extract from the Chd. Admn. Gaz., dated the 1st June, 2016]

CHANDIGARH ADMINISTRATION
SOCIAL WELFARE DEPARTMENT

Notification

The 5th May, 2016

No. SW-PWD/2016/4159.—In partial modification of Chandigarh Administration Social Welfare Department Notifications No. SW2/SWD/99/513, dated 18th February, 2000 and No. SW2/SWD/2003/721, dated 29th February, 2004, the Administrator, U.T., Chandigarh is pleased to substitute Para-3(iii) and para 6(i) and (iii) of the "Assistance to Physically Handicapped for Purchase of Aids" which is effective from 1st April, 2016 given as under :—

Rule 3(iii) may be substituted as under :—

Whose family income does not exceed Rs. 1.50 lacs p.a.

Rule 6(i) and (iii) Quantum of Assistance may be substituted as under :—

For Purchase of Aids and appliances the maximum amount of assistance is ₹ 40,000 (Rs. Forty Thousands).

The assistance shall become payable from the first of the following month in which it is sanctioned.

BHAWANA GARG,

Secretary Social Welfare,
Chandigarh Administration.